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SLP(C)No. 22867 OF 2003
ITEM No.MM-2 & MM-3

Court No. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.22867/2003
(From the judgment and order dated 13/10/2003 in CRP 799/01
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

MADAN LAL BOHRA

Petitioner (s)

VERSUS

RATANI DEVI & ORS.
(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)
With

Respondent (s)

SLP(C)No.22954/2003

Date : 05/12/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Mr. Shiv Sagar Tiwari,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List as noted.

[Charanjeet Kaur]
Court Master

[Om Prakash]
Court Master